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Kochi-682 031  
Dated: 12.12.2018

**Proceedings**

High Court Establishment - filling up of the vacancies in the category of Court Keeper,  
High Court - orders issued

- Read:-
1. G.O(Ms.)No.142/2018/Home dated 04.09.2018
  2. High Court Proceedings of even number dated 22/09/2018
  3. High Court O.M. No.A3-18623/2016 dated 20/10/2018

**ORDER NO.A3-26378/2018**

Sri.Prasad S., Office Attendant (Higher Grade), High Court, in the first time bound scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹ 400/- per month, forthwith, vice Sri.T.P.Haridas, Court Keeper, High Court promoted as Court Keeper (Higher Grade) vide High Court Proceedings read (2) above.

Sri.Sudheesh P.M., Office Attendant (Higher Grade), High Court, in the first time bound scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹ 400/- per month, forthwith, vice Sri.P.T.Pratheep, Court Keeper, High Court promoted as Court Keeper (Higher Grade) vide High Court Proceedings read (2) above.

Sri.Sreenath D., Office Attendant (Higher Grade), High Court in the first time bound scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹ 400/- per month, forthwith, in the first vacancy that arose consequent to the sanctioning of two posts of Court Keeper by the Government as per the Government Order read (1) above.

Sri.Gopakumar V.A., Office Attendant, High Court in the scale of pay of ₹ 16500-35700 is appointed by transfer as Court Keeper in the scale of pay of ₹ 17000-37500, with a special allowance @ ₹ 400/- per month, forthwith, in the second vacancy that arose consequent to the sanctioning of two posts of Court Keeper by the Government as per the Government Order read (1) above.

Sri.Vikram Singh, Office Attendant (Higher Grade), High Court in the first time bound scale of pay of ₹ 17000-37500 is appointed by transfer as Court Keeper in the same scale of pay, with a special allowance @ ₹ 400/- per month, forthwith, vice Sri.M.A.Binod, Court Keeper, High Court promoted as Court Keeper (Higher Grade) vide High Court Proceedings read (2) above.

(By Order)

Lissamma Joseph Murickan  
Deputy Registrar

(P.T.O)

To

**The persons concerned. (to be acknowledged on the Office Copy)**  
The Joint Registrars, High Court.  
The Finance Officer, High Court.  
The Private Secretary to Chief Justice, High Court.  
The Chief Librarian, High Court  
The Assistant Registrar concerned  
The Section Head concerned.  
The Confidential Assistants to the Registrars and  
Additional Registrar (General Administration), High Court  
The G (Accounts-II & III) Sections, High Court.  
The Finance Wing, High Court  
The IT Section, High Court (For publishing in the High Court website)  
The A4 Seat, High Court.  
The Administrative Records Section, High Court.  
The File.